

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 503 of 1998

Jabalpur, this the 4th day of July, 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)  
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

G. H. Siddiqui S/o late Shri S.C. Siddiqui  
aged about 42 years, Ex-Chargeman Grade I,  
Grey Iron Foundry, Jabalpur, R/o 543 B  
South Miloniganj, Jabalpur (M.P.)

APPLICANT.

(By Advocate - None)

VERSUS

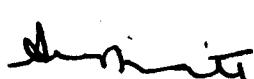
1. Union of India through the Secretary, Ministry of Defence, Department of Defence Production and supplies, Govt: of India, New Delhi.
2. The additional Director General, Ordnance Factory Board, Ministry of Defence, 10 A S.K. Bose Road, Calcutta.
3. The General Manager, Grey Iron Foundry, Jabalpur.
4. The Deputy Director General, Ordnance Factory Board, Ministry of Defence, 10 A S.K. Bose Road, Calcutta.

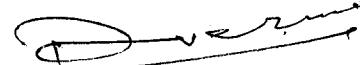
RESPONDENTS

(By Advocate - Shri S.C. Sharma for Shri B.Da.Silva)  
O R D E R (ORAL)

By D.C. Verma, Vice Chairman (Judicial) -

This is a case of 1998 and the Note Sheet shows that none has appeared on behalf of the applicant on last so many dates. It appears that the applicant has no interest in prosecuting this case. Accordingly the OA is dismissed for non-prosecution.

  
(Anand Kumar Bhatt)  
Administrative Member

  
(D.C. Verma)  
Vice Chairman(J)

